

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-324
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited

....Applicant

Vs

ROC, (NCT of Delhi & Haryana)

....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 19.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Matter has been adjourned on 22.04.2020.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)